**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**

(24) C.P.(IB)-1713(MB)/2018

CORAM: **SHRI M.K. SHRAWAT**
**MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.09.2019**

NAME OF THE PARTIES: Hubegrop Inida Pvt. Ltd.
V/s
Jalram Flexo Laminates (p) Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both the sides are present.
2. Respondent is seeking time to file reply and serve a copy on the other side. Petitioner, if deem fit, can file Rejoinder.
3. By the order of the Bench adjourned on **26.11.2019**.

**Sd/-**

**M.K. SHRAWAT**
**Member (Judicial)**

30.09.2019
Jd=